

Sl.No.	State	River	Sanctioned Cost
19.	Sikkim	Rani Chu	114.31
		<b>Sub Total</b>	<b>114.31</b>
20.	Nagaland	Diphu and Dhansiri	31.75
		<b>Sub Total</b>	<b>31.75</b>
GRAND TOTAL			8291.04

#### **Kudremukh National Park**

1749. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government has received any proposal to announce Kudremukh National Park as tiger project;

(b) if so, the details thereof;

(c) whether Government has any rehabilitation plan for the tribals living in the area who will be forced to vacate their homes; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Based on the proposal received from the State Government of Karnataka, 'in-principle' approval has been accorded by the National Tiger Conservation Authority for declaring the Kudremukh Tiger Reserve, under the Wildlife (Protection) Act, 1972.

(c) and (d) Village relocation is done on voluntary basis and on mutually agreed terms and conditions under provisions of the Wildlife (Protection) Act, 1972 and the Scheduled Tribes and Other Forest Dwellers (Recognition of Forest Rights) Act, 2006, with an enhanced package of Rs. 10 lakhs per family.

#### **National Council of Forestry Research and Education**

1750. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether rules and regulations governing Indian Council of Forestry